

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.06.2021 (FRIDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 781 of 2019 & I.A No. 746, 951 & 952 of 2021	C & C Construction Ltd. Through Navneet Kumar Gupta, (RP) Vs. Power Grid Corporation of India Ltd.	Arunima Bhattacharjee	K. Dattta
2.	Comp. App. (AT) (Ins) No. 961 of 2020	Kewaunee Labway India Pvt. Ltd. Vs. JBF Petrochemicals Ltd.	Chirag Kher	Shiv Kumar Suri
3.	Comp. App. (AT) (Ins) No. 991 of 2020	Asset Reconstruction Company (India) Ltd. Vs. Uniworth Textiles Ltd.	Abhirup Das Gupta	Anindita Saha
4.	Comp. App. (AT) (Ins) No.1050 of 2020	Mukul Kumar Resolution Professional of KST Infrastructure Ltd. Vs. RPS Infrastructure Ltd.	Rajiv K. Virmani	Rakesh Kumar
5.	Comp. App. (AT) (Ins) No. 05 of 2021	CFM Asset Reconstruction Pvt. Ltd. Vs. Vishram Narayan Panchpor Resolution Professional & Ors.	Ruchi Kohli	Dhaval S. Deshpande-R1 & R3 Amir Arsiwala-R2
6.	Comp. App. (AT) (Ins) No.15 of 2021	Anuj Gupta Vs. Stressed Assets Stabilisation Fund & Anr.	Henna George	
7.	Comp. App. (AT) (Ins) No. 35 of 2021	Damont Developers Pvt. Ltd. & Anr. Vs. Brys Hotels Pvt. Ltd. & Ors.	Vishal Ganda	Abhishek Anand-R1

8.	Comp. App. (AT) No. 207 of 2020	Everest Pharmaceuticals Pvt. Ltd. Vs. Office of Registrar of Companies, West Bengal	Nikhil Jain	
9.	Comp. App. (AT) No. 233 of 2020	Ashwin Khushaldas Banker Vs. Hitesh Chhaganlal Ambalia & Ors.	Nikhil Goel	Aastha Mehta-R1 & R2

For Admission (Fresh Case)

10.	Comp. App. (AT) (Ins) No. 391 of 2021	Harish Raghavji Patel Vs. Shapoorji Pallonji Finance Pvt. Ltd. & Anr.	Nitin Mishra	
-----	---	--	--------------	--

For Admission (After Notice)

11.	Comp. App. (AT) (Ins) No. 356 of 2021	D.R. Corporation (Proprietorship Firm) Vs. Ravi Kapoor Liquidator of City Tiles Ltd. & Anr.	Aastha Mehta	Tirth Nayak-R1
12.	Comp. App. (AT) (Ins) No. 359 of 2021	S.A.R.E Public Company Ltd. Vs. Sare Gurugram Pvt. Ltd. & Anr.	Pooja Mehra	Aditya Mehta-R1 Rajat Joneja-R2

After the above

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Directions

13.	Comp. App. (AT) (Ins) No. 1471 of 2019 Part Heard	Fourth Dimension Solutions Ltd. Vs. Ricoh India Ltd & Ors. With	M.S. Vishnu Shankar	Pooja Mahajan-R1
14.	Comp. App. (AT) (Ins) No. 100 of 2020 Part Heard	Connect Residuary Pvt Ltd. Vs. Krishna Chamadia & Ors. With	T.N. Durga Prasad	Avani Srivastava Raveena Rai
15.	Comp. App. (AT) (Ins) No. 101 of 2020 Part Heard	Connect Residuary Pvt Ltd. Vs. Krishna Chamadia & Ors. With	T.N. Durga Prasad	Rohit Ghosh

16.	Comp. App. (AT) (Ins) No. 109 of 2020 Part Heard	Sales Tax Department, State of Maharashtra Vs. Ricoh India Ltd. & Ors. With	Prashant S. Kenjale	Sanjeev K. Kapoor Avani Srivastava- R1 Raveena Rai- R2&R3
17.	Comp. App. (AT) (Ins) No. 248 of 2020 Part Heard	State Tax Officer Vs. Ricoh India & Ltd & Ors.	Aniruddha P. Mayee	Raveena Rai-R2 & R3

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Officiating Chairperson
-sd/-
Registrar